

In the High Court of Judicature, Bombay.

Friday, the 17 day of March 1864

SPECIAL APPEAL No. 193 of 1864.

Narayun Ramchunder Poo

Appellant,

Chau of the Honkum District

(Original Plaintiff)

deceased his son & heir ^{versus} Deonar Bhikaji

Bhikaji Sudashiv Goopte and
Gopal Bapooji Goopte & Khunderav
Vitul Goopte alias Suntoba & Narayun

Respondents,

Bapooji Goopte of the Honkum

District - (Original Defendants)

Rs. 30-0-0

The claim in the Original Suit was to ^{compell} the Defendants to remove some walls by which they had 20 years ago enclosed a piece of ground belonging to the deceased & under the eaves of his house, & to give up the ground

In Appeal No. 30 of 1863 the ^{Acting Judge} of the District of ~~the Honkum at the District of Patangany~~ reversed the Decree of the ^{Judge} ~~Magistrate~~ of St. Belevoudy who had decreed in favor of the Plaintiff.

A Special Appeal was preferred in the High Court on the grounds that (1) the decision of the Acting Judge is contrary to law, in that he has failed to decide the point laid down by him for trial. that

that (2) under the circumstances of
the case the onus of proof was in-
properly placed on Appellant.

The Court confirm the
decision of the Dist. Judge with costs
in Spl. Appt.

Admiral Forbes

App. Forbes,

MEMORANDUM OF COSTS incurred in Special Appeal No. 193

of 1864 against the decision of the acting Judge of the District of the *Kontian* and disposed of on the 17 March 1865 by *Confirming the same with costs*

BY THE APPELLANT—

IN THE DISTRICT.

In the <i>Mooniffs Court</i>	9	10	5	
In the <i>Judges Court</i>	1	14	5	
				11 8 10

IN THIS COURT.

Stamp for Memorandum of Special Appeal	2	"		
Stamps for copies of Decree and Judgment	2	8	"	
Stamp for ^{two} Vukalutnamas	4	"		
Stamp of an application to enter the name of the Appellant's heir	2	"		
Batta for Process and Postage	3	11	"	
Sectioner's Fee	"	11	3	
Vukeel's Fee	"	14	5	
				15 12 8
				Rupees... 27. 5 6.

BY THE RESPONDENT

IN THE DISTRICT.

In the <i>Mooniffs Court</i>	7	"	5	
In the <i>Judges Court</i>	4	14	5	
				11. 14 00

IN THIS COURT.

Stamp for Vukalutnama	2	"		
Vukeel's Fee	"	14	5	
				2 14 5
				Rupees. 14 13 3.



W. Huss
Sealer

R. West
Registrar

17 day of March 1865